

Construction of Rooms in Kendriya Vidyalayas

1715. SHRI RAJO SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some Kendriya Vidyalayas in Bihar are being run only in few rooms;

(b) if so, the details thereof, Vidyalaya-wise and the reasons therefor; and

(c) the steps being taken/proposed to be taken to improve the situation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) The information is being collected and will be placed on the table of the Sabha.

Commissions on Education

1716. SHRI THAWAR CHAND GEHLOT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of commissions constituted so far for educational reforms and the number of commissions which have submitted their reports to the Government;

(b) whether the Government propose to implement the scheme to make games period compulsory in the schools and to impart employment-oriented education;

(c) if so, the time by which it would be done and if not, the reasons therefor;

(d) whether the Union Government will make arrangements for play grounds in every High School and Higher Secondary School; and

(e) if so, the time by which it will be arranged and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) Since Independence, three major Commissions have been appointed on-education, viz., (i) the University Education Commission (1948-49), (ii) the Secondary Education Commission (1952), and (iii) the Education Commission (1964-66). The Education Commission (1964-66) had taken a synoptic view of all previous Commissions and Committees on education and its report was submitted

on 29th June, 1966. The formulation of National Policy on Education (NPE), 1986 took note of all reports of previous Committees and Commissions: NPE, 1986 was tabled in the House on 2nd May, 1986. It was further reviewed by Acharya Ramamurti Committee which submitted its report on 26th December, 1990 followed by a Central Advisory Board of Education (CABE) Committee on Policy headed by Shri N. Janardhana Reddy which submitted its report on 22nd January, 1992. Based on the recommendations of these Committees, the NPE, 1986 was revised and tabled in the House on 7th May, 1992.

(b) and (c) The CABE Committee on sports and physical education has recommended that sports and physical education be made compulsory subject in schools and colleges. The Department of Youth Affairs and Sports has accordingly advised all the States/Union Territories to make sports and physical education a compulsory subject in schools and colleges. Capacity has also been created to diver about 9.35 lakh students at the + 2 level to the vocational stream.

(d) and (e) There is a scheme to assist schools for development of playgrounds. Under this scheme, schools who apply through State Governments are given assistance limited to 50% of their estimated cost subject to a ceiling of Rs. 10.00 lakh. There is another scheme under which assistance upto Rs. 1.2 lakh is provided to schools situated in rural areas only.

[English]

Bakreswar Thermal Power Plant in West Bengal

1717. SHRI ANIL BASU :
SHRI BASUDEB ACHARIA :

Will the Minister of POWER be pleased to state :

(a) whether the construction of Bakreswar Thermal Power Plant in West Bengal would be stopped due to the sanctions imposed by the Japan; and

(b) if so, the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b) Bakreswar Thermal Power Project (3 × 210 MW) is an on-going project and the construction activities would not be affected by the sanctions imposed by the Government of Japan. It has been intimated that all subsequent tranches for on going projects would be considered by them on a case to case basis.